## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : CP/626/ (IB)/2017

NAME OF THE PETITIONER(S) : C.H ROBINSON WORLD WIDE FRIEGHT I PVT LTD

NAME OF THE RESPONDENT(S) : ANAX INDUSTRIES PVT LTD

UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. K.M. ANAND COUNSEL FOR PETITIONER.

## **ORDER**

Counsel for petitioner present. Respondent called but absent. Counsel for petitioner stated that they received information from the respondent/corporate debtor that they are intending to settle the matter between the parties and prayed for time to make submission on the status of the settlement talks. Time is extended at request. Put up on 05.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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